

- (b) if so, what are the reasons for delay in the completion of the scheme; and
- (c) the details of steps taken by Government to implement phase-II of Coastal Security Scheme (CSS)?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Yes, Sir. The implementation of Phase-II of the Coastal Security Scheme, which commenced *w.e.f.* 01.04.2011 for a period of five years, has not been completed in view of the delay in procurement of boats, construction of jetties and non-completion of construction of Coastal Police Stations in some Coastal States/UTs.

(c) The National Committee on Strengthening Maritime and Coastal Security (NCSMCS) against threats from the Sea, and the Steering Committee for review of Coastal Security in the Ministry of Home Affairs, meet periodically to review the implementation of the Coastal Security Scheme.

**Indian coasts vulnerable to terror strikes**

1091. DR. PRABHAKAR KORE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Indian coasts are still vulnerable to terror strikes;
- (b) whether Government in consultation with the State Government of coastal States is taking steps to review and strengthen coastal security; and
- (c) if so, the details of measures being taken by Government for foolproof coastal security of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) Subsequent to the Mumbai terrorist attack of 26 November, 2008, the entire coastal security scenario of the country has been subjected to multi-level Inter-Ministerial review by the Government of India. The coastal security review is being carried out through National Committee on Strengthening Maritime and Coastal Security against threats from the Sea (NCSMCS) under the Chairmanship of Cabinet Secretary and Steering Committee under the Chairpersonship of the Secretary (Border Management), MHA where all coastal States/UTs are its members.

Several important decisions/initiatives have been taken as per the details given below to tackle the vulnerability of Indian coasts from terror strikes:

- A three-tier Coastal Security ring all along our coast is provided by State Coastal Police, Indian Coast Guard (ICG) and Indian Navy. Indian Navy

is patrolling along International Maritime Boundary Line (IMBL), while the ICG is mandated to do patrolling and surveillance up to 200 NM *i.e.* Exclusive Economic Zone of India (EEZ) and the State Coastal Police performs boat patrolling in shallow coastal area.

- Indian Navy has been designated as the Authority responsible for overall Maritime Security.
- Director General, Coast Guard has been designated as Commander of Coastal Command and made responsible for overall coordination between the State and the Central Agencies in all the matters relating to Coastal Security.
- A Coastal Security Scheme is being implemented in phases with the objective of strengthening infrastructure of Coastal Police Force for patrolling and surveillance of coastal areas.
- State Coastal Police Forces work closely with ICG under the hub and spoke concept, the hub being ICG station and the spokes being the coastal police stations.
- Gapless electronic surveillance along the coastline is carried out by using 46 Radar Stations of ICG and 74 Automatic Identification System Receiver Stations of Directorate General, Lighthouses and Lightships.
- Registration of sea-going vessels and identification of persons on board have been made compulsory.
- Joint Coastal Security Exercises are conducted by ICG, in coordination with other stake-holders to create synergy between the Central and the State Agencies involved in the coastal security and based on intelligence inputs, Coastal Security operations are also being conducted.

#### **Increasing capacity of central jails**

†1092. SHRI PRABHAT JHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the number of prisoners in almost all Central jails of the country exceeds the capacity;
- (b) if so, the details thereof;
- (c) whether the number of prisoners in these jails is increasing constantly, which results in anarchy in jails;
- (d) if so, the details thereof;

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† Original notice of the question was received in Hindi.